

(b) if so, the steps taken to curb the activities of such youths and to take action against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Some incidents of extortion of money from the public and payment of money to families to terrorists killed have come to notice.

(b) Appropriate steps are being taken by the Government of Punjab to curb such activities.

#### **Hoax Bomb Calls in Delhi**

9305. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has recently been an increase in the unlawful activities by antisocial elements in Delhi, Particularly in South Delhi area;

(b) whether residents in South Delhi are receiving telephone calls of bomb threats by planting hoax bomb in the residential areas;

(c) whether any complaints in this regard have been registered with police authorities;

(d) if so, the action taken thereon so far; and

(e) the preventive measures being taken by Government to keep peace in areas of South Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). No, Sir.

(d) Does not arise.

(e) The following measures have been

taken to prevent terrorists activities in the Area:—

(i) Anti-terrorist Cell South District has been activated and strengthened.

(ii) Regular checking of buses (DTC/ under DTC Operation and private) is done.

(iii) PCR Vans/Pickets have been alerted.

(iv) All ACsp/SHOs/Inspectors have been briefed to conduct thorough and random checking of buses and also to carry out door to door survey to keep an eye over the hide outs of the terrorists.

(v) DTC Staff, Associations, Colleges & Schools have been briefed about the reactions to be taken by them to avoid such incidents.

(vi) The Public is educated through the T.V., Newspapers and Radio to exercise caution and to be on the look out for suspicious objects and to inform the police, if necessary.

#### **Appointment of Chairman and Directors of NDDB**

9306. SHRIMATI SUBHASHINI ALI: Will the Minister of AGRICULTURE be pleased to state:

(a) the procedure followed for the appointment of Chairman and other Directors of National Dairy Development Board;

(b) when were the present incumbents to these posts appointed;

(c) whether there are two Managing Directors on the Board of NDDB;

(d) if so, whether NDDB Act provides for these appointments; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). The present Chairman and other Directors of the National Dairy Development Board (NDDB) have been nominated/appointed by the Central Government with effect from 5.11.1989 as per Sector 8 (2) and (3) of the NDDB Act, 1987 after following the prescribed procedure as laid down for such appointments.

(c) to (e). As per Section 8(2) of the NDDB Act, 1987, the Board of Directors of the NDDB shall *inter-alia* consist of whole-time Directors, not more than three in number, from amongst the executives of the highest grade. Under Section 9(4) of the Act, the appointment of these executives in the Board of Directors shall be, without prejudice, to their continuance as Executives in the NDDB. In pursuance of these provisions and by virtue of Section 18 of the Act, the former Managing Director of the erstwhile Indian Dairy Corporation (IDC) and the former Secretary of the NDDB (Society) were appointed as Directors of the new NDDB (Corporate Body). The title of the Managing Directors subsequently assigned to these positions was only way of their functional designation.

#### **Influx of Bangladeshis Into West Bengal**

9307. SHRI L.K. ADVANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the continued influx of Bangladeshis into West Bengal;

(b) the names of the districts mostly affected by the influx of such Bangladeshis;

(c) the number of Bangladeshis who have crossed the Indian Border and are living unauthorisedly in West Bengal; and

(d) the steps taken or proposed to be taken to tackle this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) According to the information available, the districts mostly affected in West Bengal are West Dinajpur, Murshidabad, North 24 Parganas, Nadia, Malda, Jalpaiguri and Cooch Behar.

(c) No Precise figure is available.

(d) Various measures have been taken to tackle the problem including intensification of patrolling by B.S.F. and other agencies. As and when infiltrators are intercepted, they are pushed back to Bangladesh. Border roads are being constructed for better communication. Mobile task force has been constituted for detection of infiltrators.

#### **Crimes by Infiltrators Indo-Bangladesh Border**

9308. SHRI MONORANJAN SUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of dacoities, thefts, murders are committed by infiltrator from other side of the Indo-Bangladesh border in Bashirhat, West Bengal;

(b) if so, the steps taken by Government to check such incidents;

(c) whether Government propose to enhance BSF camps in this sensitive area to check such incidents; and

(d) if not, the reasons therefor and the